

Radio is more economical than through regular schools; and

(b) if so, whether attempts are being made to provide radios for this purpose?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No and in any case Radios cannot be a substitute for schools.

(b) This is the concern of the State Governments.

Shri M. R. Krishna: May I know whether any attempt has been made to find out easy and economic means to educate the rural population?

Shri K. D. Malaviya: Sir, Government is giving all consideration to such problems.

Mr. Speaker: It is really a concern of the State Governments.

SURVEY OF ROCKS OF BENGAL ALLUVIUM

***236. Shri M. R. Krishna:** Will the Minister of Natural Resources and Scientific Research be pleased to state what are the results of the survey conducted by the Standard Oil Company in the rocks of Bengal alluvium?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): The data collected during the aero-magnetic survey carried out by the Standard Vacuum Oil Company indicates possibilities of favourable results, but this forms only the first part of an extended investigation and further ground survey work and boring for oil will be necessary before it can be said with authority that anything positive will ensue. The Standard Vacuum Oil Company have submitted proposals for carrying out this work. The matter is under Government's consideration.

Shri M. R. Krishna: What were the special reasons that led the Government to leave the survey work to the Standard Oil Company alone?

Shri K. D. Malaviya: It is a highly specialized work. Very few people come forward to undertake such work.

Shri Meghnad Saha: May I know whether their designs were examined critically by scientific officers of the Government?

Shri K. D. Malaviya: The aero-magnetic survey was carried out by the Standard Vacuum Oil Company,

but after that we have not made any particular survey.

Shri Meghnad Saha: Is the hon. Minister not aware that all these foreign prospectors hold back all the results not only from the public but also from the Government, and is he not aware that some of the oil companies in America have been prosecuted for withholding very important information from their own Government?

Mr. Speaker: Order, order. He is giving information.

Dr. Rama Rao: May I know whether any Indian scientist was associated with this survey?

Shri K. D. Malaviya: Yes, one of our geophysicists was associated with the survey.

Shri Meghnad Saha: Is the hon. Minister aware...

Mr. Speaker: I may just inform the hon. Member that he might ask for information without making allegations.

Shri Meghnad Saha: I am asking for information. Is the hon. Minister quite satisfied that the particular officer who was deputed to work with this Company was never allowed into any of their secrets?

Shri K. D. Malaviya: Under the agreement all facilities were given to our representative to be associated with the survey.

Mr. Speaker: We will go to the next question.

SECTION 144 CR.P.C. IN IMPHAL

***237. Shri L. J. Singh:** Will the Minister of States be pleased to refer to the reply to starred question No. 678 asked on the 10th June 1952 and state why on two occasions—one during the Manipur Exhibition at the time of Shri Himmat Singh, the then Chief Commissioner and another during the Dhanamanjuri College strike in 1952 at the time of Shri E.P. Moon, the former Chief Commissioner, Section 144 Criminal Procedure Code was promulgated in Imphal?

The Minister of Home Affairs and States (Dr. Katju): In March 1951 and in April 1952 prohibitory orders had to be issued to prevent a possible breach of peace in certain areas of Imphal. I am ascertaining from the Chief Commissioner the exact position.